

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1821**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

EXEMPTION FOR CRUISE TOURISTS

1821. ADV. JOICE GEORGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is planning to exempt cruise tourists arriving with e-visa from the requirement of biometric enrolment for a period of three years; and

(b) if so, the details thereof along with the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): Keeping in view the difficulties being experienced in immigration clearance at major seaports, the Government has decided to exempt the cruise tourists arriving with e-visa at the ports of Mumbai, Cochin, Mormugao, Chennai and New Mangalore from the requirement of biometric enrolment for a period of three years i.e. till 31.12.2020.
